

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 44/2005  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2017

NAME OF THE COMPANY: M/s. Far Pavilions Tours & Travels Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242  
of the Companies Act 2013

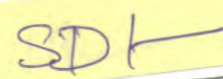
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ms. MANISHA AMBWAR (Adv)		Petitioner.	M. Ambwar
2.	Swati Sinha (Adv).		"	

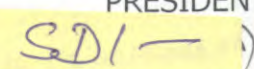
**ORDER**

Notice of the application to the non applicant – respondents for 17.02.2017. Learned counsel for the applicant states that a copy of the application has already been furnished with mentioning letter.

Reply, if any, be filed to the application with a copy in advance to the counsel opposite at least three days before the date of hearing.

List on 17.02.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (J)